

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1367
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

HEPATITIS

1367. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether more than one crore people have been reported to be suffering from Hepatitis C in India;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government proposes to roll out a National Programme for control of Viral Hepatitis and if so, the details thereof; and
- (d) the other measures taken in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): No, currently there is no available reporting mechanism for people suffering from Hepatitis C in India.

However, it is estimated that there could be 60-120 lakh persons living with Hepatitis C as per the National Technical Consultation on Viral Hepatitis conducted by the Institute of Liver and Biliary Sciences.

(c) & (d): Yes, the Government of India is a signatory to the World Health Assembly resolution. The Sustainable Development Goal aims to achieve elimination of Viral Hepatitis by the year 2030.

Accordingly, the Ministry of Health and Family Welfare proposes to roll out an “Integrated Initiative for Prevention and Control of Viral Hepatitis” during the period of 2017-18 to 2019-20 by integrating the existing components of safe drinking water and sanitation programme, biomedical waste management, immunization, injection safety, socio-culture practices & infection control, safety of blood and blood products, harm reduction in key populations, surveillance of viral hepatitis, diagnosis of viral hepatitis with special focus on treatment of Hepatitis C.

.....